

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.61/(MAH)/2011  
CA No. 85/2015



CORAM:

Present: SHRI M. K. SHRAWATS  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: Shri Madhukant S. Gupta  
V/s.  
M/s. Bombay Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
5	UDAYAN SHAH  Khushboo Shah	FOR RESPONDENT  For Petitioner	  

**ORDER**

**CA No. 85/2015 in TCP No.61/397-398/CLB/MB/MAH/2011**

1. The Learned Representatives of both the sides are present.
2. Due to non-availability of the Learned Advocates of both the sides matter is adjourned to **19.04.2017**. Date is communicated to both the sides.

08.03.2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**